

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

Dated : Allahabad the March, 8th 1996.

CORAM : Hon. Mr. Justice B. C. Saksena, Vice-Chairman,
Hon. Mr. S. Das Gupta, Administrative Member,

ORIGINAL APPLICATION NO. 264 of 1996.

Madhus Kumar Srivastava,
son of Shri Mahabir Prasad Srivastava,
Junior Accounts Assistant in the office
of the Senior Accounts Officer (Construction),
Northern Railway, Navab Yusuf Road, Allahabad.

....Applicant.

(BY ADVOCATE SHRI R. K. TEWARI)

V E R S U S

1. Union of India through Secretary,
Ministry of Railways, Rail Bhawan,
New Delhi.

2. Senior Divisional Accounts Officer,
Northern Railway, Allahabad.

..... Respondents.

O_R_D_E_R(Oral)

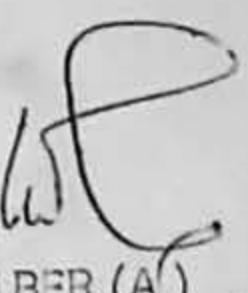
(By Hon'ble Mr. Justice B. C. Saksena)
Vice-Chairman

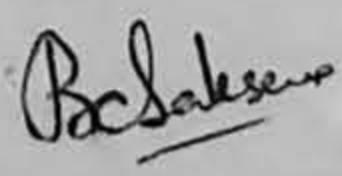
The applicant is working as Junior Accounts
Assistant in the office of the Senior Accounts Officer
(Construction), Northern Railway, Allahabad. He was
allotted a Railway Quarter No. 96-A in Subedarganj
Colony No. II. On the ground of the illness of his
parents, he appears to have made a representation

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for being allotted a Quarter in Civil Lines. It has been indicated in the O.A. that one Quarter No. 560-D in Traffic Colony, Nawab Yusuf Road, Civil Lines, Allahabad has been vacated by one Shri K. C. Gaur in the last week of February. The applicant claims that he can be allotted this quarter. From the documents it appears that the Senior Accounts Officer (Construction), Northern Railway, Allahabad through his letter dated 4th April, 1995, a copy of which is Annexure-A-7 has already made a request to the Deputy Chief Engineer (Construction), Northern Railway Allahabad to allot this quarter to the applicant. But, this quarter falls under the different pool than the Accounts. The applicant states that the quarter has not been allotted to him. The representation, if any, made by the applicant with a specific request for allotment of Quarter No. 560-D in Traffic Colony, Nawab Yusuf Road, Civil Lines, Allahabad can be considered by the authorities concerned. The Deputy Chief Engineer (Construction), Northern Railway, Allahabad has not been ~~made~~ ^{impleaded} as opposite party in the present O.A.. In these circumstances, it is difficult to entertain the petition or pass any order. The O.A. is accordingly dismissed as premature. We however, make it clear that nothing in this order will effect the consideration of representation made by the applicant for allotment of quarter or for the applicant to file an O.A. if he is aggrieved by order that may be passed by the authorities.


MEMBER (A),


VICE-CHAIRMAN

Dt/- Allahabad March 8, 1996.

(Pandey)